GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1885 TO BE ANSWERED ON 27.07.2017

PENDING LIABILITIES UNDER MGNREGS

1885. SHRI RAM CHARITRA NISHAD:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether civil right groups have demanded resources for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to provide work on demand;
- (b) if so, the details thereof;
- (c) whether 22 out of 34 States had negative balance with a total of Rs. 3,469 crore as pending liabilities and if so, the details thereof, State/UT-wise;
- (d) whether the Government proposes to increase the allocation made under MGNREGS; and
- (e) if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)&(b): Yes, Madam. Few references have been received in the Ministry.

- (c): The fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. The funds are released on the basis of agreed to Labour Budget and how efficiently the State is able to utilize the available funds. During the current FY 2017-18 as on 24.07.2017, an amount of Rs. 29013.93 crore has been released to the States/UTs for implementation of MGNREGS.
- (d) &(e): The Budget Estimate under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the year 2016-17 was Rs. 38,500 crore. The Budget Estimate for the year 2017-18 is Rs. 48,000 crore which reflects an increase of 24.68%.
